

The Registrar,  
Appellate Tribunal for Electricity,  
Core-4, 7<sup>th</sup> Floor,  
Scope Complex, Lodhi Road,  
New Delhi - 110 003

Sir,

**Name of Applicant** : \_\_\_\_\_

**Case No./Appeal No.** : \_\_\_\_\_

**Cause Title** : \_\_\_\_\_

**Date of Order/Judgment** : \_\_\_\_\_

Kindly furnish the certified copy of the order/judgment in the above case for which purpose a Demand Draft / IPO **in favour of the "Pay and Accounts Officer, Ministry of Power, New Delhi"** is enclosed herewith, as per details given below :

Yours truly,

Counsel for Appellant/Respondent

Encl : As above

D.D/I.P.O No.	Bank Name	Date	Rs.

**Total :** \_\_\_\_\_

(Rupees.....)